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22-1-23

HIGH COURT OF DELHI- NEW DELHI
SHERSHAH ROAD, NEW DELHI-110503

OUT-AT-ONCE

No. _____ /DHC/GAZ.IIB/G-8/AFT/2023

Dated:

From:

The Registrar General,
High Court of Delhi,
New Delhi

To,

The Principal Registrar (I/C),
Armed Forces Tribunal,
Principal Bench, West Block-8,
Sector-1, R.K. Puram,
New Delhi.



Sub: Repatriation of Ms.Rashmi Gupta, DJS, Deputy Registrar in the Armed Forces Tribunal, Principal Bench, New Delhi, to her parent cadre.

Sir,

I am directed to say that Hon'ble the Chief Justice has been pleased to order that Ms.Rashmi Gupta, DJS, presently on deputation as Deputy Registrar in the Armed Forces Tribunal, Principal Bench, New Delhi, be repatriated to her parent cadre.

I am, therefore, to request you to repatriate/relieve Ms.Rashmi Gupta, DJS, to enable her to join her parent cadre, at the earliest.

Yours sincerely,

(Signature)
(Shankar Singh)
Joint Registrar (Gaz.IIB)
for Registrar General

Endst. No. 594-96 /DHC/GAZ.IIB/G-8/AFT/2023

Dated 24/01/2023.

Copy forwarded for information and necessary action to:-

1. The Principal District & Sessions Judge (Hqrs.), Tis Hazari Courts, Delhi.
2. The Principal District & Sessions Judge (North), Rohini Courts, Delhi.
3. Ms.Rashmi Gupta, DJS, Deputy Registrar in the Armed Forces Tribunal, New Delhi with the request to report to the Principal District & Sessions Judge (North), Rohini Courts, Delhi, on being relieved.

Judl. Sr
P. S. J. (Hqrs)
25/01/23

(Signature)
(Amit Narayan Bharthuar)
Assistant Registrar (Gaz.IIB)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI.

No. 3664 - 3914 / F. 5(2)/2023

Dated, Delhi the 27 JAN 2023

Subj- Repatriation of Ms. Rashmi Gupta, DJS Deputy Registrar in the Armed Forces Tribunal, Principal Bench, New Delhi to her parent Cadre.

- ✓ Copy forwarded for information and necessary action to :-
1. The Officer In-charges, Administration I,II,III, Accounts, General Branch, Vigilance, Purchase Cell, Pool Cars, Library, Record Rooms, Copying Agencies, Web-site Committee(Hindi/English) and Computer Section, Tis Hazari Courts, Delhi.
 2. The Administrative Civil Judge, (Central), Tis Hazari, Courts, Delhi.
 3. The Sr. AO(J) / AO(J), Administration-I,II,III, Vigilance, Recruitment Cell, Filing Section, Accounts Branch, Fine & Audit Section, Care-Taking Branch, Computer Branch, I.T.Cell, Protocol Branch, LAC Branch, R & I Branch, LAYERS, Vulnerable Witness Deposition Complex(VWDC) and ACR Cell, Central District, Tis Hazari Court, Delhi.
 4. The Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
 5. The P.S. to Ld. Principal District & Sessions Judge(HQs), Room No. 302-A, Tis Hazari Courts, Delhi.
 6. The Reader to Ld. Principal District & Sessions Judge(HQs), Delhi
 7. The LAYERS Section, for uploading on LAYERS.

(Kaveri Baweja)
District Judge (Commercial Court)-07
Officer In-charge Judicial Branch (Central)
For Principal District & Sessions Judge(HQs),
Delhi